

No.HCA-II/06/2003 (S/f)

**HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS,
BENGALURU-560001.**

Dated: 28th April, 2018.

NOTIFICATION

FROM:

THE REGISTRAR GENERAL, HIGH COURT OF KARNATAKA, BENGALURU-1.

Sir,

Sub: Request to furnish sealed quotation/rate list for supply of colour Ties - Black, Ash Grey, Green, Maroon and Navy blue with same shades as in the Raymond Saffire coat cloth material to this Office - Reg.

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With reference to the above subject, this Office desires to get sealed quotations/rate lists for Black, Ash Grey, Green, Maroon and Navy blue colour Ties with same shades as in the Raymond Saffire coat cloth material for use of Officers and Officials of this Office. Therefore, reputed Vendors are hereby requested to furnish their quotation/rate list for supply of Black, Ash Grey, Green, Maroon and Navy blue colour Ties with same shades as in the Raymond Saffire coat cloth material in a sealed cover as per the shades given below:

Sl. No.	Material and shade number
6.	Raymond Saffire Navy Blue - 184
7.	Raymond Saffire Black - 08
8.	Raymond Saffire Green - 61
9.	Raymond Saffire Ash Grey – 293
10.	Raymond Saffire Maroon -129

...2.

The acceptance of the quotation would be subject to the following conditions.

2. The quotation/rate list for supply of Black, Ash Grey, Green, Maroon and Navy blue colours with same shades as in the Raymond Saffire coat cloth material to be submitted in a sealed cover with superscription on the envelop ***“Quotation/rate list for Black, Ash grey, Green, Maroon and Navy blue colour Ties with same shades as in the Raymond Saffire coat cloth material”*** by clearly mentioning the High Court reference number and date on the sealed cover.
4. Sealed quotation should be addressed to **“The Registrar General, High Court of Karnataka, Bengaluru”**.
5. The sealed quotations shall be accompanied by a sample tie of each colour as per the specification..
6. The sealed quotation shall reach this Office (**Tappal Branch**) on or before **15/05/2018 at 5.00 P.M.**
4. The sealed quotations will be opened on **16/05/2018 at 11.30 A.M.** in the Chambers of Registrar (Administration).
5. The High Court does not bind itself to accept the lowest quotation or any quotation and reserves the right to accept or reject the quotations without assigning any reasons.

Yours faithfully,

Sd/-

**(M. CHANDRASHEKHAR REDDY)
REGISTRAR (ADMINISTRATION)**